

THE CRIMINAL LAW AMENDMENT (AMENDING)
ACT, 1985

No. 44 OF 1985

[21st August, 1985.]

An Act further to amend the Criminal Law Amendment Act, 1952.

BE it enacted by Parliament in the Thirty-sixth Year of the Republic of India as follows:—

1. This Act may be called the Criminal Law Amendment (Amending) Act, 1985.

Short
title.

2. In sub-section (1) of section 11 of the Criminal Law Amendment Act, 1952, after the words "air force law", the brackets, words and figures
"(including the Border Security Force Act, 1968)" shall be added.

Amend-
ment of
section 11.

46 of 1952.
47 of 1968.